

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5344
ANSWERED ON 03RD APRIL, 2025**

ACCIDENTS DUE TO DEFICIENCIES IN ROAD CONSTRUCTION

**5344. SHRI BHUMARE SANDIPANRAO ASARAM:
DR. SHIVAJI BANDAPPA KALGE:
SMT. DELKAR KALABEN MOHANBHAI:
SHRI GYANESHWAR PATIL:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of accidents that occurred due to deficiencies in road infrastructure in various States of the country particularly in Maharashtra during the last three years and the number of people who died and those who were injured;**
- (b) whether there is any provision in the Motor Vehicles Act to ensure strict compliance with road design, construction and maintenance standards;**
- (c) whether the Government has notified any such standards to be followed for National Highways and other roads; and**
- (d) if so, the details thereof, State/UT-wise including Union Territory of Dadra and Nagar Haveli?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of an interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition. As per the report for the year, 2022, number of road accidents, fatalities and injuries on all categories of roads in**

the country and Maharashtra State from calendar year 2020 to 2022 is given in the table below :-

Year	Total Number of road accidents		Total Number of road accident fatalities		Total Number of road accident injuries	
	All India	Maharashtra State	All India	Maharashtra State	All India	Maharashtra State
2020*	3,72,181	24,971	1,38,383	11,569	3,46,747	19,914
2021*	4,12,432	29,477	1,53,972	13,528	3,84,448	23,071
2022	4,61,312	33,383	1,68,491	15,224	4,43,366	27,239

* - Covid affected year.

(b) Sub-section (1) of Section 198A of the Motor Vehicles Act, 1988 provides for any designated authority, contractor, consultant or concessionaire responsible for the design or construction or maintenance of the safety standards of the road to follow such design, construction and maintenance standards, as may be prescribed by the Government from time to time.

(c) and (d) Indian Roads Congress (IRC) formulates Standards, Guidelines, Manuals, etc. for all aspects of highway building and maintenance, including road safety. Government also issues policy circulars on road safety engineering issues pertaining to National Highways (NHs). Such Standards, Guidelines, Manuals of IRC and policy circulars are applicable on all NHs.
